

Somalkot are owned by foreigners in Madras State? }

**Mr. Speaker:** The question is only restricted to Orissa. He has not got other information just at hand now. Next question now.

उच्चतम न्यायालय के कार्यालय का संसद् भवन से ले जाया जाना

\*११२१ श्री आर० एस० तिवारी :

क्या गृह कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या उच्चतम न्यायालय के कार्यालय को संसद् भवन से ले जाया जा रहा है ;

(ख) यदि ले जाया जा रहा है, तो उसे किस स्थान पर ले जाया जा रहा है ;

(ग) क्या उच्चतम न्यायालय दिल्ली में काम करता रहेगा या उसे किसी दूसरे स्थान पर ले जाने का विचार है ; और

(घ) किस कारण यह संसद् भवन से ले जाया जा रहा है ?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No, it may not be possible to shift the Court until a new building has been constructed.

(b) The matter is under consideration.

(c) No such proposal is at present under consideration.

(d) The space at present occupied by the Court is needed to meet Parliamentary requirements.

**Shri N. C. Chatterjee:** Sir, May I know if the proposal to shift the Supreme Court to Baroda House has been definitely rejected?

**Dr. Katju:** Because Baroda House is not considered to be suitable for the purpose.

**Shri N. C. Chatterjee:** Is there any proposal to build up a new house for the Supreme Court on Hardinge Avenue?

**Dr. Katju:** That is under consideration.

**Shri M. L. Dwivedi:** May I know, Sir, in view of the fact that both the Houses of Parliament are meeting here how shall we be able to provide additional accommodation for Members and other officers etc., if we do not shift the Supreme Court to any other place?

**Dr. Katju:** We are trying to do our best.

**Shri M. A. Ayyangar:** Is it a fact that the Hyderabad Government has offered to sell the Hyderabad House to the Central Government for the purpose of the Supreme Court?

**Dr. Katju:** I have not heard of that.

समुद्रपार संचरण सेवा

\*११२२. श्री आर० एस० तिवारी :

क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि :

(क) समुद्रपार बेतार संचरण सेवा के विस्तार सम्बन्धी पंच वर्षीय योजना को कब कार्यान्वित किया जायेगा ;

(ख) क्या ऐसा संचरण केन्द्र केवल कलकत्ता में ही स्थापित किया जायेगा या कुछ दूसरे स्थानों में भी ;

(ग) क्या कलकत्ता केन्द्र में रेडियो-टेलीफोन और रेडियो-फोटो सेवा के लिये कोई प्रबंध किया जायेगा, और

(घ) क्या ऐसे सैट जनता के लिये भी उपलब्ध कर दिये जायेंगे ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Action to implement the Plan is already being taken.

(b) The existing stations at Delhi, Bombay and Madras will also be developed and expanded.

(c) To start with, the Calcutta station will operate Radio-Telephone and Wireless-Telegraph services only.

(d) The service will be available to the public.

श्री आर० एस० तिवारी : इस से साधारण जनता को आसानी मिलेगी या नहीं !?

श्री राजबहादुर : मिलेगी ।

#### LABOUR WELFARE IN RAILWAY COLONIES

\*1123. **Shri Dhulekar:** Will the Minister of Railways be pleased to state:

(a) the annual amount of expenditure that Government incur on labour welfare in the Railway colonies of Gashia Phatak, Pullia No. 9, and Sipri Bazar near the Railway Workshops Jhansi (Central Railway);

(b) the items on which this expenditure is incurred;

(c) the annual expenditure for the years 1950-51 and 1951-52 in connection with health and Education; and

(d) the nature and personnel of the staff that is employed for this purpose?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) to (d). The colonies of Gadia Phatak, Pullia No. 9- and Sipri Bazar near the Railway Workshops, Jhansi, Central Railway are not Railway colonies. These areas have been amalgamated by the U. P. Government with the Jhansi Municipality with effect from 15th January 1950. The question of incurring expenditure by the Central Government on the welfare of these colonies does not, therefore, arise.

**Shri Dhulekar:** Is the Government aware that more than 10,000 families of railway workers live in these three colonies?

**Shri L. B. Shastri:** Yes, quite a good number of them.

**Shri Dhulekar:** Is it not the responsibility of the Government to see that health visitors and doctors are appointed to visit these families?

**Mr. Speaker:** Order, order. That is going into an argument. He may ask for information.

**Shri Dhulekar:** Is the Government aware that in all these three colonies there are no Government or municipal dispensaries of any kind to give them medical help?

**Shri L. B. Shastri:** Well, the citizens of Jhansi should approach the State Government for that.

**Shri S. C. Samanta:** May I know whether the railway employees in these colonies are given housing allowances also?

**Shri L. B. Shastri:** I have no information.

**Shri S. C. Samanta:** In view of the large number of railway employees living in these colonies, do Government propose to start hospitals and schools there?

**Shri L. B. Shastri:** In fact, that is the concern of the Jhansi Municipal Board. I am not aware, but I think Jhansi City has got hospitals and other amenities.

#### BONE CRUSHING FACTORIES

\*1125. **Shri Balwant Sinha Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total number of factories engaged in bone crushing in India;

(b) how many of them prepare bone-meal; and

(c) which State produces the most?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) Fifty-two.

(b) All.

(c) West Bengal.

**Shri Balwant Sinha Mehta:** May I know the total quantity of raw bones available in the country, how much, if any, is exported outside, and why its export is not banned?

**Shri Satish Chandra:** The actual collection of raw bones comes to about 1½ lakh tons though the quantity that may be available in the country is much more.

**Shri Balwant Sinha Mehta:** Are Government aware that partially prepared bone meal is exported? And are bones exported in the raw form or in the crushed form?

**Shri Satish Chandra:** No bone meal is exported but crushed bones of a certain size are exported.

**Shri Balwant Sinha Mehta:** Why is the export not banned when it is one of the sources of our national wealth?

**Shri Satish Chandra:** There is not much demand for superphosphates by our agriculturists. We earn foreign